

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/234/ (IB)/2017

NAME OF THE PETITIONER(S)

: ALLIED MEDIA NETWORK PVT LTD

NAME OF THE RESPONDENT(S)

: SANRAA MEDIA LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

B. GIRIDHARA RAO Coursel for Petitione B. Gos and

ORDER

Counsel for petitioner present. He is directed to file proof of complying with the statutory formalities like filing of affidavit and bank statement u/s 9(3)(b)&(c) of I&B Code, 2016 prior to the notification of the MCA dated 29.6.2017. For passing appropriate order, put up on 02.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)